

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3300

ANSWERED ON:18.03.2013

. REVIEW OF FDI

Rama Devi Smt.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has conducted any review of Foreign Direct Investment (FDI) policy in various sectors of the Indian economy;
- (b) if so, the details thereof and the outcome of the said review;
- (c) whether the growth in employment has been noticed by the Government after liberalisation of FDI policy in the country;
- (d) if so, the details thereof along with the employment generated in the country as a result thereof; and
- (e) if not, the reasons therefor and the corrective measures taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (DR. S. JAGATHRAKSHAKAN)

(a)&(b):Government has put in place an investor friendly Foreign Direct Investment (FDI) policy, under which FDI, up to 100%, is permitted, on the automatic route, in most sectors/ activities. FDI policy is reviewed on an ongoing basis, with a view to making it more investor friendly. Significant changes in the FDI policy regime have been made in the recent past, to provide further openings for Foreign Direct Investment in India.

(c) & (d): No such data is maintained centrally.

(e): Does not arise.